

(3) *Licensing*: It is agreed that while the whole question should be examined in detail, the States may be delegated with powers in regard to licensing of the establishment of only selected industries, e.g., rice and oil mills, at present.

(4) *Planned supply*: It is considered that the Ministry of Food and Agriculture should be consulted about the inclusion of the products of village industries within the scope of the proposed Co-operative Development and Warehousing Corporation.

(5) *Sources and channels of finance*: It was agreed that consultations with the Departments concerned would be necessary.

Shri Krishnacharya Joshi: May I know whether the Government have received the views of the State Governments in this matter?

Shri S. N. Mishra: I do not think they are involved in this particular matter so much.

Shri Krishnacharya Joshi: What are the reactions of the various Boards, like the Khadi Board and the Village Industries Board, to these recommendations?

Shri S. N. Mishra: The Chairman of the Khadi and Village Industries Board was associated with this Committee and that Board has also forwarded certain views.

Shri Bansal: Sir, the hon. Deputy Minister stated in reply to part (a) of the question that the recommendations of the Karve Committee are still under consideration, by and large. May I know if this delay in coming to conclusions about the recommendations of this Committee is due to the fact that the factual data and the treatment of the Report is not as comprehensive as the Planning Commission were expecting; if so, may I know whether there is a proposal to have another committee set up to consider this whole question?

Shri S. N. Mishra: No, Sir, there is no such proposal as the hon. Member seems to have in his mind. It may be that because of the brief time that was available to the Committee the factual data could not be collected, but, even so I would like to mention that the delay has been mostly because many Ministries had to be consulted and that process is necessarily slow.

Shri L. N. Mishra: One of the recommendations of the Karve Committee was that till the efficacy or utility of Ambar Charkha is established no fresh licence for additional spindle will be issued. I want to know whether till the Planning Commission comes to a decision on the recommendations, issue of fresh licences has been stopped or not.

Shri S. N. Mishra: Sir, so much light has been thrown on the subject that any further observation would make it simply dim.

Shri Balwant Sinha Mehta: May I know whether the Government proposes to demarcate the spheres of cottage industries and set up a separate Ministry as envisaged by the Karve Committee?

Shri S. N. Mishra: That recommendation is still under consideration.

Shri Krishnacharya Joshi: May I know whether the Government are going to accept the recommendation of the Committee that a separate Ministry should be formed for small-scale industries?

Shri S. N. Mishra: I have already said that no decision has been taken so far.

दिल्ली से सरकारी कार्यालयों का हटाना

*४४०. श्री भक्त दर्शन : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार के कुछ कार्यालयों को दिल्ली से हटाने के प्रस्ताव के बारे में क्या स्थिति है ?

निर्माण, आवास और संभरण मंत्री के सभासचिव (श्री पी० एस० नास्कर) : मैं सभा की मेज पर एक विवरण रख रहा हूँ जिसमें मौजूदा हालत दिखलाई गई है [देखिये परिशिष्ट ३, अनुबंध संख्या १७] ।

श्री भक्त दर्शन : क्या माननीय संसदीय सचिव यह बताने की कृपा करेंगे कि कितने वर्षों से इस प्रश्न पर विचार किया जा रहा है और आखिरी निर्णय करने में अभी कितने और वर्ष लगेंगे ।

वाणिज्य मंत्री (श्री करमरकर) : इस प्रश्न के हल पर बहुत वर्षों से विचार चल रहा है और अभी भी जो प्रोजेजल है उन पर विचार हो रहा है । पता नहीं कितने वक्त में यह सब खत्म हो जायेगा ।

सरदार ए० एस० सहगल : क्या यह सच है कि मध्य प्रदेश सरकार ने कुछ केन्द्रीय आफिसों को अपने यहाँ की कई जगहों पर ले आने की राय दी है ?

श्री करमरकर : इसकी इत्तिला तो हमें नहीं है पर हम जानते हैं कि अलवर, बडोदा, ग्वालियर, इंदौर, जोधपुर, मसूरी, माउंट आबू और देहरादून में ज्यादा हैं । अगर माननीय सदस्य और अधिक इस बारे में जानकारी प्राप्त करना चाहते हैं तो वे मध्यप्रदेश गवर्नमेंट से इस सम्बन्ध में कुछ न कुछ इनफार्मेशन मंगायेंगे और हमें भी बतलायेंगे ।

Shri N. M. Lingam : On a former occasion, the Minister had stated that some of the offices were reluctant to move out of Delhi. May I know whether Government have been successful in overcoming this resistance on the part of certain departments?

Shri Karmarkar : We have been successful in resisting that to the extent that has been shown in the statement which the hon. Member may kindly see.

Shri S. C. Samanta : May I know how many Government offices have been shifted to Delhi since this proposal came forward, and what were the main reasons for shifting them to Delhi?

Shri Karmarkar : With regard to the number of offices that have been shifted to Delhi, I should like to have notice. The fact is that as the work has grown here, there have to be necessarily more offices, and therefore the question of shifting the offices has acquired an urgency. The whole question is now before the Cabinet, that is to say, how far we can shift the offices and to what extent.

Shri Matthen : Will the Minister be pleased to lay on the Table of the House a list of all the proposals for the shifting of offices from Delhi as on date, and showing how many were to be shifted and how many have been shifted?

Mr. Deputy-Speaker : The hon. Member may put an unstarred question on that.

PAPER

***442. Shri N. B. Chowdhury :** Will the Minister of Works, Housing and Supply be pleased to state :

(a) the price (average) at which Government purchase paper (white printing paper) from the Indian Paper Mills per lb. ;

(b) the corresponding price offered to public by these mills ; and

(c) the reasons for disparity, if any, between the prices?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) Eight annas, five pies per lb., F. O. R. Mill siding.

(b) Eleven annas, eight pies per lb., F. O. R. destination.

(c) The price payable by the public is higher because it includes expenditure on publicity and sales, commission for distributing agents, and cost of transportation from the mills to the places of sale. Besides, Government are bulk purchasers.

Shri N. B. Chowdhury : May I know the total annual purchase by Government from these Indian mills?